

Mr. Speaker: There is the company.

Shri Bimal Ghose: There is the company but what happens in many cases is this. The company still exists but it has not called any meeting of the shareholders.

Mr. Speaker: The managing agent or whoever is there who has taken the money is there... (Interruptions.)

Shri B. R. Bhagat: If the hon. Member knows more about insurance, he will realise this. I do not know if we have any legal basis to compel the board of directors.

Mr. Speaker: It is the director in the company who is the proper person; he is the agent of the shareholder. How can the Government do it?

Shri Bimal Ghose: It so happens in a particular case...

Mr. Speaker: Is this Government to distribute the money to the shareholder?

Shri Bimal Ghose: The shareholders are there and have also referred the matter to the Registrar of Joint Stock Companies. But the Registrar says that the insurance business has been taken over and so nothing could be done. What could the shareholders do?

Mr. Speaker: That is a matter which he should address to an advocate.

Shri Tangamani: There is also a column in the statement which says that some interim compensation has been paid to a number of insurers. May I know whether this interim compensation includes those people for whom this offer was made?

Shri B. R. Bhagat: The hon. Member has not obviously gone through the proceedings and the Act. Interim compensation is different from acquisition compensation. Interim compensation has been paid to 235 companies. It is entirely a different thing

and has nothing to do with the acquisition compensation.

Council of Scientific and Industrial Research

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*614. { **Shri H. N. Mukerjee:**
 Shri Muhammed Elias:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether in the Council of Scientific and Industrial Research there is disparity in regard to pay, status, etc., not only among scientific personnel but also between the scientific personnel and the administrative staff; and

(b) if so, what steps are being taken in the matter?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir. The scales of pay etc., in the Council of Scientific and Industrial Research, are the same as in the Government of India.

(b) Does not arise.

I may add, Sir, that the question of salaries, emoluments, etc. are now being considered by the Pay Commission and so far as the scientific personnel are concerned, it is under the consideration of a high-power committee consisting of our topmost scientists under the chairmanship of Prof. Mahalanobis.

Shri H. N. Mukerjee: May I know if there are differences in status between scientific personnel and the administrative staff and as a result of it, there is considerable discontent?

Dr. M. M. Das: It is difficult to understand what is meant by status. Administrative nomenclature is one and scientific nomenclature is another. How can they be equated and compared?

Shri H. N. Mukerjee: There was an editorial article in the *National Herald* of Lucknow on the 3rd of

map, 1958 which says that in the different departments run by this Council, there is an atmosphere of sycophancy and as a result there is also a lot of nepotism. Has the Government's attention been drawn to this aspect of the matter and have any steps been taken?

Dr. M. M. Das: So far as pay-scales are concerned, we do not admit that there is any discrepancy. For instance, in the national laboratories the highest post is that of a Director and the Directors' grade is Rs. 2,000—Rs. 2,500 whereas on the administrative side the highest post is that of the Director-General who is the Secretary of the Government of India. So, the seniormost post is the post of Secretary. His grade is that of a Joint Secretary—Rs. 2250. If we take the lowest rung of the ladder on the administrative side, we find that the third division clerk is getting Rs. 60—130 scale in the subordinate offices whereas on the scientific side, the junior laboratory assistant has got a grade of Rs. 60—150

Shri D. C. Sharma: For the purpose of determination of the pay-scales of the CSIR staff, may I know whether this office would be considered part of the Central Secretariat or treated as an attached office or a subordinate office?

Dr. M. M. Das: The CSIR is an autonomous organisation. But it has taken most of the rules, regulations etc. and also the pay-scales and other things of the Government of India.

श्री भक्त वर्मान : माननीय मंत्री जी ने अभी बतलाया कि इस कौंसिल के कर्मचारियों के वेतन में कोई अन्तर नहीं है। मैं यह जानना चाहता हूँ कि क्या यह सत्य नहीं है कि वहाँ के कर्मचारियों में बार बार इस बात के ज्ञापन दिये हैं कि उन की बहुत सी कठिनाइयाँ हैं और जो उन के वेतन कम

हैं वे दूसरे विभागों के कर्मचारियों के सामान नहीं हैं। अतः क्या इस पर विचार किया जा रहा है, और अगर किया जा रहा है तो इस पर कब तक निर्णय किया जायेगा?

Dr. M. M. Das: It is not correct; the salaries are comparable.

श्री भक्त वर्मान : मैं जो चीज़ जानना चाहता था उस का उत्तर नहीं दिया गया। मैं यह जानना चाहता था

Mr. Speaker: He said there was no difference and so there is no trouble.

श्री भक्त वर्मान : मैं यह जानना चाहता था कि क्या इस सम्बन्ध में कोई मेमोरेण्डम या ज्ञापन दिये गये हैं और उन के बारे में क्या निर्णय किया गया है ?

Mr. Speaker: That was not the question that he put.

Shri Achar: There is a complaint that our best scientists are paid better in foreign countries and not in India. In view of that, would the Government consider the question of raising the pay-scales of the scientists?

Dr. M. M. Das: The resources at the disposal of the foreign countries are much more than our resources; we cannot pay so much as other countries such as America and England can pay.

Physical Education Boards

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*615. { Shri R. C. Majhi;
 { Shri Subodh Hansda:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that State Governments and Universities have been requested to set up State and University Boards of Physical Education and Recreation;

(b) if so, whether all the States and Universities have accepted the proposal; and

(c) if not, the reasons therefor?